

**Central Administrative Tribunal  
Principal Bench, New Delhi  
OA no. 1811/2019**

this the 09<sup>th</sup> day of July, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)  
Hon'ble Mr. A.K. Bishnoi, Member(A)**

Mr Vibin Baby, Age 31 years, Group C  
Staff Nurse,  
Emp Id: 139586,  
ESI Hospital, Sri Maa Anandmayee Marg,  
Okhla Phase-I, New Delhi-110020

...Applicant

(By Advocate : Mr. Jose Abraham)

**Versus**

1. The Employees' State Insurance Corporation,  
Panchadeep Bhawan,  
C.I.G. Marg, New Delhi-11002  
Rep. by its Director General
2. The Assistant Director (Admin.),  
ESIC, Regional Office- Delhi  
Rajender Bhawan, Rajendra Place,  
New Delhi-110008

...Respondents

(By Advocate : Mr. Bhuwan Pathak)

**ORDER (ORAL)**

**Mr. S.N. Terdal :**

Learned counsel for the applicant submits that relief in this OA has been given by the respondents. Hence, OA has become infructuous. OA is accordingly disposed of. No order as to costs.

**(A.K. Bishnoi)**

**Member (A)**

**(S.N. Terdal)**

**Member (J)**

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